Motion for Election to Court of University of Delhi

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION; AND MINISTER OF STATE IN THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI SUKANTA MAJUMDAR): On behalf of Shri Dharmendra Pradhan, I rise to move the following:-

?That in pursuance of Statute 2(1)(xix) and (3) of Statutes of the University of Delhi, the members of this House do proceed to elect, in such manner, as the Speaker may direct, two members from amongst themselves to serve as members of the Court of University of Delhi subject to the other provisions of the Statutes.?

माननीय अध्यक्ष: प्रश्न यह है:

?िक दिल्ली विश्वविद्यालय के परिनियमों के परिनियम 2 (1) (उन्नीस) और (3) के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से, जैसा कि अध्यक्ष निदेश दें, परिनियमों के अन्य उपबंधों के अध्यधीन दिल्ली विश्वविद्यालय की कोर्ट के सदस्यों के रूप में कार्य करने के लिए अपने में से दो सदस्य निर्वाचित करें ।?

<u>प्रस्ताव स्वीकृत हुआ ।</u>